

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4049
ANSWERED ON:23.08.2005
SEXUAL HARASSMENT IN NVS/KVS
Chandrappan Shri C.K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some cases of sexual harassment of Teaching/non-teaching women employee of NVS/KVS have come to the notice of the Government;

(b) if so, the details thereof, State-wise; and

(c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) Yes, Sir.

(b) & (c) Details in respect of Navodaya Vidyalaya Samiti are given in Annexure-A. Details in respect of the Kendriya Vidyalaya Sangathan are being collected.

ANNEXURE - A

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 4049 FOR 23RD AUGUST 2005 REGARDING SEXUAL HARASSMENT IN NVS/KVS

THE DETAILS INCLUDING THE NO. OF COMPLAINTS RECEIVED, DISPOSED AND ACTION TAKEN FOR THE LAST THREE YEARS (CATEGORY-WISE & STATE WISE)

S. No.	Region	Year	No.of Complaints receive	No.of complaints disposed off	Stat	Action taken
1.	Chandi-garh	2002-03	1	1	UT	The inquiry was conducted through the redressal Committee and the allegations were not proved.
		2003-04	NIL	NIL		
		2004-05	NIL	NIL		
2.	Patna	2002-03	NIL	NIL	Bihar	-
		2003-04	NIL	NIL		
		2004-05	NIL	NIL		
3.	Pune rashtra	2002-03	NIL	NIL	Maha-	-
		2003-04	NIL	NIL		
		2004-05	NIL	NIL		
4.	Jaipur	2002-03	NIL	NIL	Raja-	i) Allegations were leveled by PGT (Eng.) against the Principal, JNV, Faridabad. Prima facie, the inquiry report is indicative of some merits in the allegations levelled by the Complainant. Disciplinary proceedings have been initiated against the Principal.
		2003-04	NIL	NIL	than	
		2004-05	3	1		
						ii) Allegations were leveled by Staff Nurse, JNV Churu (Raj.) against the Principal, JNV Churu (Raj.). Prima facie, the inquiry report is indicative of some merits in the allegations. Disciplinary action has been initiated against the Principal based on the reports of the Committee.

iii) Allegations leveled against LDC, JNV, Jalore (Rajasthan) were not proved by the Committee.

5. Bhopal	2002-03	1	1	Madhya Pradesh	Allegations were leveled by a lady teacher against Art Teacher, JNV, Shahdol, were not proved by the Committee.
	2003-04	NIL	NIL		
	2004-05	NIL	NIL		
6. Hyderabad	2002-03	NIL	NIL	Andhra Pradesh	Allegations were leveled against the Principal, JNV, Krishna, AP. Prima facie, the inquiry report is indicative of some merits in the allegations.
	2003-04	NIL	NIL		
	2004-05	1	NIL		Disciplinary proceedings have been initiated against the Principal.
7. Lucknow	2004-05	1	NIL	Uttar Pradesh	Allegations were leveled by TGT (Math) of JNV Jhansi against the UDC and Librarian of JNV, Farukhabad. Prima facie, the inquiry report is indicative of some merits in the allegations.
					Disciplinary proceedings have been initiated against the UDC.